

ITEM NOS.18 + 54 Corrected (for appearance only) SECTION X
COURT NO.4

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 439/2023 in W.P.(C) No. 1209/2021

(Arising out of impugned final judgment and order dated 24-02-2023
in W.P.(C) No. 1209/2021 passed by the Supreme Court Of India)

R.K. JIBANLATA DEVI Petitioner(s)

VERSUS

HIGH COURT OF MANIPUR & ORS. Respondent(s)

(FOR ADMISSION and IA No.57476/2023-CLARIFICATION/DIRECTION)

WITH

Miscellaneous Application No. 493/2023 in W.P.(C) No. 1209/2021
(FOR ADMISSION and IA No. 65230/2023-CLARIFICATION/DIRECTION)

Date : 29-03-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties:

Mr. Anantham Henry, Adv.
Mr. Anantham Rohen Singh, Adv.
Mr. Vivek Kumar, Adv.
Mr. Mohan Singh, Adv.
Ms. Priyambica M K Jha, Adv.
Mr. Aniket Rajput, Adv.
Ms. Priyanka, Adv.
Mr. Kumar Mihir, AOR

Mr. R. Bala Subramanian, Sr. Adv.
Mr. David Ahongsangbam, Adv.
Mr. Rajeev Mahunta, Adv.
Mr. K.C. Jha, Adv.
Ms. Rajkumari Banju, AOR

Mr. Maibam Nabaghanashyam Singh, AOR
Mr. Kumar Mihir, AOR

UPON hearing the counsel the Court made the following
O R D E R

It is very unfortunate that the High Court has misunderstood
our earlier judgment and order dated 24.02.2023. Our judgment and

order is very clear by which this Court directed to reconsider the case of the original writ petitioner for promotion considering the ACRs of 2017-18 and 2018-19. The Administrative side of the High Court is bound to consider the same in its true letter and spirit. There was no question of fresh DPC to consider the case of the other selected candidates also. In fact, their services are already protected.

The High Court is directed to act as per our earlier judgment and order dated 24.02.2023 in its true letter and spirit within a period of 2 weeks from today and submit the compliance report before this Court.

With this, the present Applications stand disposed of.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR

ITEM NOS.18 + 54

COURT NO.4

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RECORD OF PROCEEDINGS

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Petitioner(s)

VERSUS

HIGH COURT OF MANIPUR & ORS.

Respondent(s)

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(NISHA TRIPATHI)
ASSISTANT REGISTRAR